

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD  
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O.A. 883/93.

Dt. of Decision : 1-9-94.

Mrs. Celina Horo

.. Applicant.

Vs

1. The Directorate General, CRPF,  
CGO Complex, Lodhi Road,  
New Delhi.
2. The Union of India rep. by  
its Secretary to Government,  
Ministry of Home Affairs,  
New Delhi.
3. The Chief Medical Officer, BH-111,  
~~XXXX~~ Chandrayangutta, CRPF,  
Hyderabad.5.
4. Mrs. S. Gardia
5. Mrs. Shanti Mashl
6. Smt. Annamma Abraham



.. Respondents.

Counsel for the Applicant : Mr. D.H. Manohara Rao

Counsel for the Respondents : Mr. N.V. Hemana, Addl. CGSC.

COBAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN  
THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

Judgment

( As per Hon. Mr. Justice V. Nagladri Rao, VC )

Heard Sri N.V. Ramana, learned counsel for the respondents, 1 to 3.

2. This DA was filed praying for a direction to R-1 to R-3 to consider the case of the applicant for promotion to the post of Matron by treating her as Assistant Matron without reference to the interse seniority in the category of Sister-in-charge by holding that the impugned letter No.C.III.1/93-Medical dated 15-2-1993 of R-1 is illegal and arbitrary.

3. The counter for R-1 to R-3 was filed in September, 93 and rejoinder was also filed for the applicant in November, 1993. When there was no representation for the applicant when the matter was listed, the same was listed for dismissal, even though there is no representation from the applicant even today.

4. The respondents 1 to 3 are represented.

5. In the circumstances, the DA is dismissed for default. No costs.

CERTIFIED TO BE

Date.....  
Court Officer  
Central Ad. Ill. Ch. Tribunal  
Hyderabad Bench  
Hyderabad

DA 883/93  
1.9.94  
12.9.94  
12.9.94

- To
1. The Directorate General, CRPF, OGO Complex, Lodhi Road, New Delhi.
  2. The Secretary to Govt., Union of India, Min. of Home Affairs, New Delhi.
  3. The Chief Medical Officer, BH-III, Chandrayanagutta, CRPF, Hyd-5.
  4. One copy to Mr. J.R. Manohara Rao, Advocate, 3-6-547/2/2/v St. No. 4, Himayal Nagar, Hyd.
  5. One copy to Mr. N.V. Ramana, Addl. C.S.J. CAT, Hyd.
  6. One copy to Library, CAT, Hyd.

7. One spare copy.

P.V.M

*[Handwritten signature]*